

can see and understand from the Planning Commission, we are not likely to get any funds for the petro-chemical projects at Haldia.

SHRI SURESH J. DESAI: May I know whether the hon. Minister can enlighten us as to how the similar petro-chemical complex at Baroda has progressed?

SHRI O. V. ALAGESAN: This does not arise from the main question, but I may answer the hon. Member and say that we are carrying on negotiations and they have not yet reached the final stage.

SHRI SANTOKH SINGH: The hon. Minister said that three parties have been given the licences for these projects. May I know who are the parties to whom the licences have been given for the petro-chemical complex projects and who are those to whom the licence has been given for the fertiliser project? And also, what is going to be the capacity of this petro-chemical complex and what will be the products that will come out of this petro-chemical complex ?

SARDAR IQBAL SINGH: The three parties for the refinery project are the Phoenix Co., the Socony Oil Company and the C. F. P. of France. This is only for the refinery. As far as the petro-chemical complex is concerned, that will be decided after the refinery comes up. We are taking up the proposal for the refinery and they have offered some consequential things and these are also being considered. As far as the refinery is concerned, these are the three parties.

SHRI P. K. KUMARAN: What is the general policy in this respect? Do they first decide about the fertiliser project and then look for the parties or do they first search for the parties and then decide we should have the factory or not?

SHRI O. V. ALAGESAN: A fertiliser project can be put up at Haldia only if it is possible to get the foreign exchange needed. But for the refinery we get crude from outside and the party that supplies crude is willing to provide the dollar expenditure and that is the position now.

SHRI ARJUN ARORA: Sir, a petro-chemical complex is necessary for making use of the by-products obtained from the refinery. These by-products will begin to flow as soon as the refinery comes up. So,

may I know why the Government is not making plans now itself to utilise these by-products of this refinery? If they insist on having the refinery first and then think of the fertiliser and petro-chemical complex, these by-products will go waste in the meantime. So, will the hon. Minister take steps at least to export these by-products somewhere?

SHRI O. V. ALAGESAN: The refinery comes up first because as the hon. Member himself said, the other by-products will come only after the refinery starts. In any case, the refinery will be coming up first.

SHRI ARJUN ARORA: But to save time and to . . .

SHRI O. V. ALAGESAN: I have not yet finished, please. There are the by-products like naphtha and other things. But the naphtha has to be treated by steam-reformation process and used for fertiliser manufacture. For the petro-chemical complex to come up, there is an intermediate stage. You have to create the naphtha and process it for getting raw materials for the petrochemical industries. All these raw materials do not come up automatically from the refinery.

#### **REPRESENTATION FROM WEST BENGAL COLLEGE AND UNIVERSITY TEACHERS' ASSOCIATION**

\*54. SHRI T. V. ANANDAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the West Bengal College and University Teachers' Association have sent a telegram to him expressing their disappointment at the non-acceptance by Government of a uniform scale of pay for lecturers in the affiliated colleges; and

(b) if so, what is the Government's reaction in the matter ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The University Grants Commission had recommended two scales of pay for Lecturers and these have been accepted by Government. Government does not propose at present to make any change in the scheme for revision of pay-scales recommended by the Commission.

SHRI T. V. ANANDAN: There has been a demand from them for considering at least the point to point fixation of their pays. Has that at least been agreed to, Sir?

SHRI M. C. CHAGLA: Our proposal is to have a machinery set up to deal with all the questions that will arise as a result of the fixation of the scales and as soon as the State Governments have accepted the proposals, this machinery will be set up and in consultation between the State Governments and the U.G.C. all these questions will be tackled.

SHRI T. V. ANANDAN: This is a very strange thing to find, especially in a matter pertaining to all these teachers who occupy the third important position in human society. We have *mata, pita, guru daivam*. *Guru* means the teacher and his importance is very great. But in this country the teacher is not at all given due consideration, although but for teachers I would not have been here and none of us here would have been here. Such being the case, will the hon. Minister consider giving predominant preference to these school masters who are an indispensable factor in our society for the development of human nature ?

SHRI M. C. CHAGLA: I share every sentiment that the hon. Member has expressed and he knows that I have been doing my best to raise the status of teachers and to see that they get better emoluments. That is why we accepted the U.G.C. proposal and we have asked the State Governments to do so. This shows my great anxiety to improve the lot of the teachers.

SHRI I. K. GUJRAL: It is some time back that the Education Minister announced that he had accepted the U.G.C. recommendation and the State Governments had been asked to consider the same. May I ask whether any State has so far conveyed to him its acceptance of this scheme?

SHRI M. C. CHAGLA: Yes, Sir. The West Bengal Government have done it and the Punjab Government have written to us asking for certain clarifications. We have not yet heard from any other State. We had written to every State as soon as I made that announcement in Parliament, but we have not received the response from any other State except these two that I have mentioned.

DR. SHRIMATI PHULRENU GUHA:

What will be the proportion between the junior scale and the senior scale teachers and what will be the percentage of the teachers who will be recruited directly to the senior scale? What percentage of the teachers will be promoted from the junior scale to the senior scale ?

SHRI M. C. CHAGLA: Our idea is that the two grades, senior and junior lecturers, must depend on qualifications. It will not be an arbitrary decision. We will have to work out the special qualifications required by college lecturers. We will have to sit down and discuss these matters with the State Governments.

SHRIMATI LALITHA (RAJA-GOPALAN): Since there is a great shortage, of science teachers in our colleges, is the Government contemplating to give them higher scales of pay in order to attract science graduates to teaching and will the Government also give facilities for these science graduates to appear privately for M. Sc. ?

SHRI M. C. CHAGLA: We have a scheme whereby the Centre will assist the State Governments to pay higher salaries to teachers who have special qualifications or who qualify themselves by studying while working in the school or college and getting higher or better degrees or better qualifications.

SHRI S. K. VAISHAMPAYEN: In spite of the Central Government stressing on uniform scales of pay to the teachers, these teachers do not receive them or they receive them late, due to the inability of the State Governments to provide funds. Therefore, cannot a convention be laid down by which the State's share of the salaries of teachers shall be made the first charge on its Budget provision for higher education in that State ? Will the hon. Minister persuade the States to adopt this practice?

SHRI M. C. CHAGLA: Well, Sir, I sincerely hope that the States will realise the importance of and make proper provisions in their Budgets for teachers. I have always stated that the States should realise that teachers are as important if not more important than the civil servants and just as they have to provide proper salaries for their civil servants, so also they should provide proper salaries for the teachers. But it is

not in our power to make the State Governments to give this the first priority.

SHRI AKBAR ALI KHAN: In order to see that the scheme announced by the Government of India is implemented and taken up soon, will the Education Minister call a conference of all the Education Ministers of the States so that this matter may be dealt with expeditiously ?

SHRIM. C. CHAGLA: We are having a conference of the Education Ministers at Madras some time in June. But I do not think we need wait for this conference to meet. We have already taken prompt action. Two days after I made the announcement in Parliament, we wrote to the State Governments to accept their share of 20 per cent. of the expenditure. It is now for the State Governments to reply to us.

PROF. SATYAVRATA SIDDHANT-ALANKAR: The Education Minister has done a good thing in announcing that he will meet 80 per cent. of the expenditure incurred in raising the pays of teachers. But then a precarious situation will arise if certain States accept this and other reject it. For instance, the U. P. Government has rejected this proposal. If other States give these higher salaries and U. P. does not give them, then what will be the position and how will the hon. Minister meet that situation?

SHRI M. C. CHAGLA: My hon. friend is giving me information which I do not have that U. P. has rejected this proposal. I have not heard that officially but assuming that some States do not accept it, well, as I said, the offer will remain open and the States can come in at any time and I hope there will be public opinion in each State which will induce the State Governments to accept this proposal.

SHRI D. L. SEN GUPTA: There are two problems. One is the University Grants Commission's recommendation having been accepted by some States and the other problem is the other States not having accepted it. I am speaking on behalf of the professors in West Bengal. The West Bengal Government has accepted *it* but the professors of West Bengal are not satisfied with the University Grants Commission's scheme as such. May I ask, as in the case of civil servants, as in the case of public employees where there

was a first Pay Commission and then a second Pay Commission, whether there is any scheme with the Education Ministry for having a second recommendation from the University Grants Commission revising the existing scales of pay? The present proposal has been accepted by West Bengal Government but has not satisfied the professors of West Bengal.

SHRI M. C. CHAGLA: Well, Sir, with great respect to my hon. friend, I do not quite see the point of his question. The scales have been revised adequately. If my hon. friend will look into the scales prevailing and the scales now proposed by the U. G. C., there is a very satisfactory increase in the salaries of teachers.

SHRI D. L. SEN GUPTA: But that has not satisfied the professors. I want to know therefore whether any fresh recommendation is going to be got, whether the University Grants Commission will be asked to give a revised scheme. That is my question.

SHRI M. C. CHAGLA: Well, Sir, they have just revised the scales and there is no proposal to revise them a second time.

MR. CHAIRMAN: Next question.

SHRI M. N. GOVINDAN NAIR: Sir, I wanted to ask a question on this and I had got up several times.

MR. CHAIRMAN: I hope Members would sometimes excuse me. Usually I allow a large number of supplementary but if I sometimes miss somebody and if then a protest is registered, I am really very sorry.

†\*15. [Postponed to the 13th May, 1966]

♦55. [The questioner (Shri A.D. Mont) was absent. For answer, vide col. 374 infra.]

#### PEACE MISSION BY MIZO HOSTILES

\*56. SHRI JAIRAMDAS DAULATRAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the Press report\* that there is a move among the Church leaders of Mizo L. Jlow the example of Nagaland and appoint a Peace Mission

•†Transferred from the 3rd May, 1966.